

Central Administrative Tribunal  
Principal Bench, New Delhi

CP No.322/2019 in OA No.2647/2018

New Delhi, this the 2<sup>nd</sup> day of March, 2020

**Hon'ble Mr. S.N.Terdal, Member (Judicial)**  
**Hon'ble Mr.Mohd. Jamshed, Member (Administrative)**

Satya Pal Singh

-Applicant

(By Advocate: Mr.G.D.Chawla for Mrs.Meenu Mainee)

**Versus**

1. Shri Durga Shanker Mishra  
Secretary  
Ministry of Housing & Urban Affairs  
Nirman Bhawan, New Delhi
2. Shri Prabhakar Singh  
Director General  
Nirman Bhawan, New Delhi.
3. Shri D. Roychowdhury  
Chief Engineering (The Then Superintending /IO,  
Bordar Roard Project Circle, CPWD  
R.K. Puram New Delhi)  
O/o Chief Project Manager, IIT Dharwad,  
Project Zone Dharwad, Karnataka – Respondents

(By Advocate: Mr. Ravinder Kr. Sharma with Mr. Sunny Tomar)

**O R D E R (ORAL)**

**By Hon'ble Mr. S.N. Terdal, Member(J):-**

In view of the compliance affidavit filed by the respondents, this CP is closed. Notices issued to the respondents are discharged. However, the applicant is at liberty to seek remedy as permissible to him under the law.

**(Mohd. Jamshed)  
Member(A)**

**(S.N. Terdal)  
Member (J)**

/mk/